

Listed on : 12.10.2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 10164 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NOS. 25934, 25935 & 23936 OF 2013
(Applications for permission to file additional documents, stay and exemption from filing certified copy of the Impugned Order)

Dinesh Pratap Singh ...Petitioner(s)
VERSUS
State of Uttar Pradesh ... Respondent(s)

REVISED OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 21st September, 2015 when the Court was pleased to pass the following order:

**"By way of last chance, two weeks' time is granted to the learned counsel for the State to file additional documents/counter affidavit.
List on 12.10.2015."**

It is submitted that the Counsel for the sole Respondent/State has not filed additional documents, so far.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this revised office report.

DATED this the 9th day of October, 2015.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

1. Ms. Liz Mathew, Advocate
59, Lawyer's Chambers, S.C.I., N.D.
2. Ms. Pragati Neekhara, Advocate
17-B, I.P. Estate, IAEA House, N.D.

c4/dk

ASSISTANT REGISTRAR